

CENTRAL SILK BOARD

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): I beg to move:

"That in pursuance of clause (c) of sub-section (3) of section 4 of the Central Silk Board Act, 1948 this House do proceed to elect, in such manner as the Speaker may direct, three Members from among themselves to serve as members on the Central Silk Board."

Mr. Deputy-Speaker: The question is:

"That in pursuance of clause (c) of sub-section (3) of section 4 of the Central Silk Board Act, 1948 this House do proceed to elect, in such manner as the Speaker may direct, three Members from among themselves to serve as members on the Central Silk Board."

The motion was adopted.

CENTRAL COMMITTEE OF TUBERCULOSIS ASSOCIATION OF INDIA

The Deputy Minister of Health (Shrimati Chandrasekhar): On behalf of Rajkumari Amrit Kaur, I beg to move:

"That this House do proceed to elect, in such manner as the Speaker may direct, three Members from among themselves to serve on the Central Committee of the Tuberculosis Association of India."

Mr. Deputy-Speaker: The question is:

"That this House do proceed to elect, in such manner as the Speaker may direct, two Members from among themselves to serve on the Central Committee of the Tuberculosis Association of India."

The motion was adopted.

CENTRAL ADVISORY COMMITTEE OF NATIONAL CADET CORPS

The Deputy Minister of Defence (Shri Satish Chandra): I beg to move:

"That in pursuance of sub-section (1) (i) of section 12 of the National Cadet Corps Act (Act XXXI of 1948) as amended by the National Cadet Corps (Amendment) Act (Act LVII of 1952), this House do proceed to elect, in such manner as the Speaker may direct, two Members from amongst themselves to be members of the Central Advisory Committee of the National Cadet Corps for a term of one year."

Mr. Deputy-Speaker: The question is:

"That in pursuance of sub-section (1) (i) of section 12 of the National Cadet Corps Act (Act XXXI of 1948) as amended by the National Cadet Corps (Amendment) Act (Act LVII of 1952), this House do proceed to elect, in such manner as the Speaker may direct, two Members from amongst themselves to be members of the Central Advisory Committee of the National Cadet Corps for a term of one year."

The motion was adopted.

Mr. Deputy-Speaker: I have to inform hon. Members that the following dates have been fixed for receiving nominations and withdrawal of candidatures, and for holding elections, if necessary, in connection with the following Committees:

Date For nomination Date for withdrawal Date for election

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| 1. Public Accounts Committee: | } | 10-12-52 | 11-12-52 | 15-12-52 |
| 2. Central Silk Board. | | | | |
| 3. Central Committee of the Tuberculosis Association of India. | } | 11-12-52 | 12-12-52 | 16-12-52 |
| 4. Central Advisory Committee of the National Cadet Corps. | | | | |

The nominations for these Committees and the withdrawal of candidatures will be received in the Parliamentary Notice Office upto 12 Noon on the dates mentioned for the purpose. The elections, which will be conducted by means of the single transferable vote, will be held in the Deputy Secretary's Room (No. 21) in the Parliament House between the hours 10-30 A. M. and 1 P. M.

DEMANDS FOR SUPPLEMENTARY GRANTS, 1952-53

Mr. Deputy-Speaker: The general principles followed in regard to cut motions on demands for supplementary grants are as follows:

That the cut motions must be restricted to the particulars contained in the estimates on which supplementary grants are sought and to application of the items which compose those